

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 2507
TO BE ANSWERED ON 01.08.2016**

Assistance to NGOs

†2507. **SHRI RAJU SHETTY:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the Non-Governmental Organisation (NGO) and State-wise details of the financial assistance provided to NGOs in the country including Maharashtra during the last three years and the current year;
- (b) the details of the schemes under which the said assistance was provided;
- (c) the State-wise details of the NGOs found involved in various irregularities;
- (d) whether certain NGOs have been blacklisted by the Government;
- (e) if so, the details thereof; and
- (f) the steps taken by the Government to curb such irregularities?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE
DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

- (a): State-wise details of the financial assistance provided to NGOs under the schemes “Support to Voluntary Agencies for Adult Education and Skill Development” and “SarvaShikshaAbhiyan” during the last three years and the current year are at **Annexure-I**.
- (b): Under the Scheme of Support to Voluntary Agencies for Adult Education and Skill Development, grant has been provided to State Resource Centres (SRCs) and Jan Shikshan Sansthan (JSSs). The SRCs provide academic and technical resource support to literacy programmes. This has to be achieved through organizing training programmes, material development and production, publication, extension activities, innovative projects, research studies and evaluations. The JSSs offer a variety of vocational courses such as cutting and tailoring, terracotta work, embroidery, wool knitting, soft toy making, automotive repair, plumbing, beauty culture, health care, food processing and preservation and fashion technology etc.
- (c),(d)&(e): The details of JSSs found involved in various irregularities and which were cancelled are at **Annexure – II**. No NGO has been blacklisted by the Government.

- (f): A number of steps have been taken to curb such irregularities such as,
- Guidelines for Management, Planning and Programming of JSSs have been prescribed which inter-alia define the structure of the Board of Management(BoM) to ensure that there is due representation of the Central Government, concerned State Government, District Authorities as well as other Stakeholders including representatives from the field of Social Welfare, Education/Women welfare, etc.
 - Constitution as well as re-constitution of the Board of Management after three years is approved by NLMA.
 - Presence of Government nominee is mandatory in the selection for the post of Director, who is the Chief Executive of JSS. State Government nominee is also associated in this process.
 - As per Guidelines, the Chairman and Member-Secretary of the JSS will remain in office as long as they enjoy the confidence of the Government of India.
 - Complaints against JSSs involving violation of guidelines administrative irregularities, misappropriation of funds etc. are enquired in to. Based on findings, appropriate action including with-holding of grants (till the guidelines are complied/ deficiencies are rectified) and cancellation of JSSs is taken.
 - JSSs are required to submit their annual accounts with utilization certificate duly Audited by a Chartered Accountant before release of next installment of grants during a financial year.
 - Accounts of JSSs are open to inspection by Internal Audit of this Ministry, CAG as well as any other Authority nominated by the Department.
 - JSSs are required to prepare and submit their Annual Action Plans online on JSS portal in the format prescribed from time to time for approval and review during the six monthly and annual review meetings.
 - NLMA has developed a web based portal for JSSs at <jss.nic.in> for monitoring the physical and financial activities of JSSs. JSSs are required to upload details of their activities including details of beneficiaries with photos, expenditure, minutes of meetings of BoM and its Committees, Resource Persons (RPs) etc., on this portal.
 - The performance of each individual Jan ShikshanSansthan is evaluated every three years by reputed evaluating agencies empanelled with National Literacy Mission Authority.
 - The Same Guidelines apply to the SRCs also.

II		<u>Funds released under Assistance for Experimental and Innovative Component of the Sarva Shiksha Abhiyan during each of the last three years and the current year</u>			
S. No.	Name of Voluntary Agency & State	Amount in Rupees			
		2013-14	2014-15	2015-16	2016-17 as on 26.07.2016
1	DELHI				
1	Deshkal Society in New Delhi (for Bihar Project)	0	0	0	0
2	Bharat Gyan Vigyan Samiti (BGVS) in New Delhi (for projects in Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Odisha, Rajasthan & Uttarakhand)	2,292,891	0	0	0
3	Katha in New Delhi (Delhi)	295,115	0	0	0
4	Nirantar Trust in New Delhi (Delhi)	1,621,643	0	0	0
	MAHARASHTRA				0
5	Sabrang Trust in Mumbai	5,420,848	0	0	0
	Total	9,630,497	0	0	0

STATEMENT REFERRED IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 2507 FOR 01.08.2016 ASKED BY SHRI RAJU SHETTY REGARDING “ASSISTANCE TO NGOs”

STATE-WISE DETAILS OF JSSs FOUND INVOLVED IN VARIOUS IRREGULARITIES

S. No.	State	Location of NGOs	Action taken/Remarks
1.	Andhra Pradesh	JSS Kakinada	The JSS has been closed vide order dated 09/06/2008 due to financial and administrative irregularities.
2.	Bihar	JSS Darbhanga	Due to financial/administrative irregularities, the JSS has been cancelled vide letter dated 18.07.2005.
3.	Jharkhand	JSS Dhanbad	Due to financial/administrative irregularities, the JSS has been cancelled vide letter dated 31st May, 2016.
4.	Kerala	JSS Allapuzha	Due to financial/administrative irregularities, the JSS has been cancelled vide letter dated 18.08.2008.
5.		JSS Kannur-I	Due to financial irregularities, the JSS has been cancelled vide letter dated 23.08.2011.
6.	Karnataka	JSS Mandya	Due to financial irregularities, the JSS has been cancelled vide letter dated 30.01.2009.
7.		JSS Chickballapur (Kolar)	The JSS has been cancelled vide letter dated 10.09.2002 for mismanagement and misappropriation of funds.
8.	Mizoram	JSS Aizwal	Due to financial irregularities, the JSS has been cancelled

			with effect from 17.05.2013.
9.	Tamil Nadu	JSS Ramanathapuram	The JSS has been cancelled vide letter dated 30.06.2008 for mismanagement and misappropriation of funds.
10.	Utttar Pradesh	JSS Kushinagar	Due to financial/administrative irregularities, the JSS has been cancelled vide letter dated 18.06.2008.
11.		JSS Balarampur	Due to financial irregularities, the JSS has been cancelled with effect from 31.03.2009.
12.	West Bengal	JSS Birbhum	Due to financial/administrative irregularities, the JSS has been cancelled with effect from 09.01.2014.
13.		JSS Coochbehar	Due to financial/administrative irregularities, the JSS has been cancelled vide letter dated 11.06.2015.